65

698. SHRI PUTTAPAGA RADHA-KRISHNA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Hindustan Times on the 22nd March, 1985 to the effect that the National Academy of Medical Sciences started in 1961 has been destroyed through political and bureaucratic interference; and

(b) whether Government propose to institute a Parliamentary enquiry in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA:) (a) Yes Sir, It is not correct that there has been political and bureaucratic interference in the functioning of the National Academy of Medical Sciences as alleged in the news item.

(b) No, Sir.

Houiocpathic drugs for treatment of mening it is

700. SHRI PUTTAPAGA RADHA-KRISHNA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a; whether it is a fact that homoeopathic drugs have been found to be more effective in treating meningitis as reported in 'Hindustan Times' on 22nd March, 1985 and if so, what are the details of comparative trials and studies made in this regard; and

(b) whether Government have any plan to start manufacure of meningitis vaccines using local, new strain at the earliest and if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) The report appearing in the Hindustan Times on the 22nd March, 1985 regarding Homeopathic drugs being effective in treating meningitis has been seen by this Ministry. No comparative studies of the homoeopathic drugs in treating meningites have been undertaken.

(b) There is no indigenous production of meningitis vaccine in India. Government is exploring the possibilities of production of this vaccine as a pilot project.

Indiscipline in D.T.C.

701. SHRI PUTTAPAGA EADHA-KRISHNA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the indiscipline amongst DTC drivers is on the increase as revealed by the blocking of traffic in Ashok Vihar as reported in the Times of India of 1st April, 1985;

(b) whether it is also a fact that while Government have been losing heavily on DTC owne^ and operated buses, buses on contract with DTC are making profits and if so, what are the details thereof for last three years; and

(c) whether Government propose to stop purchase of new buses for DTC and totally switch over to private buses on contract?

> THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) No, Sir. Incidents of this nature take place ossasionally and quite often

Due mainly to the low fares charged from the

passengers, the DTC incurs losses on both

types of operations. The total working losses

(and of both separately) during the last 3

years are as under :----

this happens when the crew of the buses have been assaulted.

Oral Answers

(b) DTC has a fleet of its own has well as a fleet of privately operated buses under its control for which payment is made by DTC to the private

Working Losses of DTC (Rs. in lakhs)

Year											On DTC Fleet Buses	On Priva Operator Buses	5 Total	
1981-82						,	•		,			1771-59	197.31	1968.90 -
1982-83	•	•	•		•	•		•			•	268 9-95	492.20	3182-45
1983-84			•	•			•					3850-70	739.01	4589.71

The profit made by the private bus operators is not known.

(c) No such proposal is under consideration at present.

Publication on Urdu Encyclopaedia

702. DR. MOHD. HASHIM KIDWAI: Will the Minister of EDUCATION be pleased to state:

(a) by when the volumes of Urdu Encyclopaedia are likely to be published; and

(b) what are the reasons for delay in this regard?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) and (b) The manuscripts of the Urdu Encyclopea-dia consisting of 12 volumes has been received in the Bureau for the Promotion of Urdu. The Standing Committee of the Taraqqi-e-Urdu Board has recently constituted a panel of advisers to go through the material at the earliest. A special cell, which was required to process its production, could not be established because of the bon on creation of posts.

LTC facilities for Cantonment Boards employees

703. SHRI PUTTAPAGA RADHA-KRISHNA; Will the Minister of DE FENCE be pleased to state:

(a) whether a proposal to allow Leave-Travel Concession facilities to the employees of Cantonment Boards has been under Government's consideration; and

(b) by when a final decision in this matter is likely to be taken?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO): (a) and (b) Yes, Sir. The Cantonment Board Employees have already been sanctioned the facility of Leave Travel Concession for Home Towns in July, 1983 and the proposal for Leave Travel Concession for any station in the India is under consideration of the Government.

Group insurance cover for employees of **Cantonment Board**

704. SHRI PUTTAPAGA RADHA-KRISHNA: Will the Minister of DE FENCE be pleased to state:

(a) whether a proposal for providing group insurance cover to the